



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/2644/2020

This the 26th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Syed Mudasir, S/o Ghulam Mohidin, R/o Darbada Tehsil Banihal, District Ramban age 32 years.
2. Tarak Ahmed S/o Sonullah Wani, R/o Thathar Tehsil Banihal District Ramban age 35 years.
3. Saboor Ahmed S/o Ghulam Ahmed R/o Tulbah Tehsil Banihal, District Ramban age 28 years.
4. Ab. Gani S/o Ali Mohd Gauth R/o Kawana Tehsil Banihal, District Ramban age 35 years.
5. Shakeel Ahmed S/o Ghulam Nabi Din Khan, R/o Tehsil Thathar, District Ramban age 25 years.
6. Bilal Ahamed S/o Habibullah Wani R/o Tethat Tehsil Banihal, District Ramban age 28 years.
7. Farooq Ahmed S/o Fateh Rashi R/o Grand Tathar R/o Hinghul Tehsil Banihal, District Ramban age 32 years.
8. Farooq Ahmed, S/o Late Abdullah Wani R/o Alanwas R/o Hinghul Tehsil Banihal, District Ramban age 33 years.

.....Applicant

(Advocate: Mr. Nazim Ud Din Qazi)

Versus

1. State of Jammu and Kashmir through Principal/Secretary to Government, Public Health Engineering Department, Civil Secretariat, Jammu/Srinagar.
2. Chief Engineer, Public Health Engineering Department Jammu.
3. Superintending Engineer Public Health Engineering Department Doda.
4. Executive Engineer, Public Health Engineering Department Doda.
5. Assistant Executive Engineer, Sub-Division, Banihal.

.....Respondents

ORDER
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Admit.

2. Learned counsel for the applicants submits that the OA can be disposed of by directing the respondents to pay the arrears of salaries to the applicants.

2. Looking to the arguments of learned counsel for the applicants, the TA is disposed of with direction to the respondents to disburse the arrears of salary, if any, to the applicants as per Rules provided they were working as H.R. Workers on muster rolls of the respondents. This exercise is to be completed within a period of four weeks from the date of receipt of certified copy of this order. No order as to cost.

(ANAND MATHUR.)
MEMBER (A)
Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)